

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1004
TO BE ANSWERED ON 28TH JULY, 2026

IRREGULARITIES IN PADDY PROCUREMENT

1004 DR. SASMIT PATRA:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) whether Government has received any complaints or representations regarding irregularities in the procurement of paddy and other foodgrains from farmers in Odisha during the last five years, if so, the details thereof, district-wise;
- (b) the details of complaints relating to delayed procurement, token-related issues, weighment discrepancies, deductions, etc, along with action taken thereon;
- (c) whether Government has conducted any inspection, inquiry or audit into the procurement process in Odisha, if so, the findings thereof; and
- (d) the measures taken or proposed to ensure transparent, timely and hassle-free procurement of paddy, prompt MSP payment, etc?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The procurement of foodgrains in Odisha is undertaken by the State Government Agencies under Decentralised Procurement (DCP) system. As informed by Govt. of Odisha, no major complaint regarding irregularities in the procurement of paddy and other food grains have been reported during the last five years. Minor/general complaints received in some districts were duly examined and resolved by the concerned district authorities. The details of complaints or representations, district-wise, received by Govt. of Odisha during the last five years is at **Annexure**.

(b): During the last five years, a total of 3,420 grievances relating to paddy procurement, including issues pertaining to procurement, token generation, weighment discrepancies, and deductions, were received through the toll-free help line 1967. All such grievances were duly examined and addressed by the concerned competent authorities in accordance with the prescribed procedure and disposed off. Additionally, District Control Room with dedicated contact numbers is established and widely publicized to redress grievances.

(c): Inspections have been conducted by the Hon'ble Ministers of the State Government and the concerned State/District Level officers. Paddy Purchase Centers (PPCs) have been inspected by the District Squad, Mandi Nodal Officer, Mandi Supervising Officers on a regular basis. The

PPCs have also been randomly inspected by the District Collectors and Sub-Collectors to ensure smooth procurement in the district.

(d): Measures taken or proposed to ensure transparent, timely and hassle-free procurement of paddy, prompt payment of Minimum Support Price (MSP), etc., are as follows:-

- The registration of farmers for procurement is done through Aadhaar-based e-KYC and their identity is authenticated through biometric verification.
- Eligible farmers are receiving prior SMS alerts (in Odia) on procurement schedule, quantity and PPC.
- MSP is credited to farmers' Aadhaar-linked bank accounts within 24-48 hours.
- Efforts are made by Mandi Officers for the smooth conduct of paddy procurement operations to ensure that farmers do not face any difficulty in selling their paddy and receiving MSP.
- All PPCs are under CCTV surveillance which is centrally monitored by the Command Control-cum-Experience Centre (CCeC) at the State Odisha State Civil Supplies Corporation (OSCSC), Head Office and each district headquarters to oversee procurement operations and ensure timely intervention.

Sealing of state borders, CCTV surveillance and round-the-clock enforcement prevent unauthorized paddy inflow from neighbouring States.

Annexure referred to in the reply to Part (a) of Unstarred Question No. 1004 in the Rajya Sabha on 28.07.2026.

Complaints or representations received regarding irregularity in the procurement of paddy during last 5 years

Sl. No.	District	Complaints or representations received regarding irregularity in the procurement of paddy during last 5 years	Remarks
1.	Angul	No such major complain received and minor complain has already sorted out.	Resolved
2.	Balasore	Only 1 complaint received regarding irregularity in the paddy procurement.	Under inquiry
3.	Bargarh	154 complaints of general nature received.	All resolved except one which is subjudice in the Hon'ble High Court
4.	Gajapati	General complaints received.	Resolved by District administration
5.	Ganjam	General complaints received.	Resolved by District administration
6.	Kalahandi	23 complaints received.	All resolved
7.	Bhadrak	No complaint received.	N/A
8.	Bolangir		
9.	Boudh		
12.	Cuttack		
13.	Deogarh		
14.	Dhenkanal		
16.	Jagatsinghpur		
17.	Jajpur		
18.	Jharsuguda		
19.	Kandhamal		
20.	Kendrapara		
21.	Keonjhar		
22.	Khordha		
23.	Koraput		
24.	Malkangiri		
25.	Mayurbhanj		
26.	Nawarangpur		
27.	Nayagarh		
28.	Nuapada		
29.	Puri		
30.	Rayagada		
31.	Sambalpur		
32.	Subarnapur		
33.	Sundargarh		
